

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3142  
ANSWERED ON:08.12.2000  
FREE TRADE ZONE IN A.P  
SULTAN SALAHUDDIN OWASI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

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(a) whether the Andhra Pradesh Government has requested the Union Government to give in principle clearance for setting up a free trade zone and free port in the Kakinada and Vishakhapatnam areas of Andhra Pradesh; (

(b) if so, the details thereof and when the request was made; (

(c) whether the request of Andhra Government has been acceded to; (

(d) if so, the details thereof and if not, the reasons therefor; and (

(e) the time by which a final decision in this regard is likely to be taken by the Union Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

( SHRI OMAR ABDULLAH)

( a ) to ( e ) : In principle approval has been given for setting up of a Special Economic Zone between Kakinada and Vishakhapatnam on the basis of request received from Government of Andhra Pradesh in September, 2000. Formal proposal indicating all details of the project is awaited from the Government of Andhra Pradesh.